

ITEM NO.1 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 607/2021

JACOB PULIYEL Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 71402/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5018/2022 - CLARIFICATION/DIRECTION
IA No. 157480/2021 - CLARIFICATION/DIRECTION
IA No. 65383/2021 - EXEMPTION FROM FILING O.T.
IA No. 31486/2022 - EXEMPTION FROM FILING O.T.
IA No. 30459/2022 - EXEMPTION FROM FILING O.T.
IA No. 34688/2022 - INTERVENTION APPLICATION
IA No. 157479/2021 - INTERVENTION/IMPLEADMENT
IA No. 110625/2021 - INTERVENTION/IMPLEADMENT)

Date : 21-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Cheryl Dsouza, Adv

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K.M.Nataraj, Ld. ASG
Ms. Aishwarya Bhati, Ld. ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv
Mr. Ketan Paul
Mr. Mayank Pandey, Adv.
Mr. Gurmeet Singh Makker, AOR

R-4/BBIL Mr. S.Guru Krishnakumar, Sr. Adv.
Mr. Vipin Nair, AOR
Mr. P.B. Suresh, Adv.
Mr. Sughosh Subramanyam, Adv.
Mr. Arindam Ghosh, Adv.
Mr. Agnish Aditya, Adv.

Ms.Malvika Kapila, AOR

Mr.Shailesh Madiyal, AOR

State of M.P. Mrinal Gopal Elker, AOR
Kameshwar Nath Mishra, Adv
Pratibha Yadav Adv

State of Mah. Mr. Rahul Chintis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv

Ms. Jyoti Mendiratta, AOR

State of Tamil Nadu Mr. Amit Anand Tiwari, AAG.
Dr. Joseph Aristotle S., AoR.
Ms. Mary Mitzy, Adv.
Ms. Devyani Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

List tomorrow, i.e. 22.03.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master